

an>

Title: Need to repair National Highway No. 44 from Jowai to Badarpur Meghalaya and Assam.

SHRI VINCENT H. PALA (SHILLONG): Sir, I thank you for giving me this opportunity to raise an important issue.

Sir, through you, I would like to draw the kind attention of the Central Government to the road condition in my constituency. In the National Highway 44, the condition of the road is such that the loaded vehicle will overturn in the National Highway. The work has been sanctioned and allotted to a contractor whereas the contractor has not started the work. So, I would request the Government to take steps in this regard. Either the work should be cancelled or to blacklist the contractor or to re-allot it to some other contractor so that the work can be started because this is the lifeline of the Barak Valley and of Meghalaya. It is a very important road.

HON. CHAIRPERSON : Generally, as you know, we ballot notices for the Zero Hour. Now, many Members have made a request to say something. If we allow this, there won't be any sanctity for the balloting system. Therefore, only if there is any urgency, that too if there is only one or two requests, I would allow. But 15 hon. Members have requested. How can I accommodate them? If you cooperate, I can give just one minute to each hon. Member. More than one minute, I cannot allow. Only you cooperate, I can allow the hon. Members to speak for just one minute only. In future, we can accommodate one or two requests but 15 hon. Members make a request, it is difficult to accommodate.

...(Interruptions)

HON. CHAIRPERSON : Hon. Member, you are allowed to say what you want in just one minute.